

SPECIAL BENCH  
COURT - I

S-8

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/259(KB)2021  
IA(I.B.C)/754(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	WAYS ESTATES LIMITED REPRESENTED BY ABHAY RAJ DIRECTOR
UNDER SECTION	IBC UNDER SEC 10

**Appearances (via video conferencing/physically)**

Mr. Sidhartha Sharma, Adv. ] For the Liquidator  
Mr. Rishav Dutt, Adv. ]  
Mr. Aman Kataruka, Adv. ]

Mr. Aditya Kr. Tibrewal, Liquidator in Person.

**ORDER**

1. Ld. Counsel for the Liquidator present. Liquidator present in person.
2. **IA(I.B.C)/754(KB)2024**
  - a. This IA has been filed by the Liquidator for placing on record the 1st Progress Report which is at Page No. 6 onwards. This IA is accompanied by an Affidavit of Liquidator which is at Page No. 5.
  - b. The 1st Progress Report is taken on record, and, accordingly this IA is **allowed** and **disposed of**.
3. Post the matter on **13/06/2024**.

**Satya Ranjan Prasad  
Member(Technical)**

**Rohit Kapoor  
Member (Judicial)**